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### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

### + LPA 148/2021 & CM APPL. 14439/2021, CM APPL. 14441/2021

### M/S HALDYN HEINZ FINE GLASS PRIVATE LIMITED

..... Appellant

Through: Ms. Swapna Seshadri, Ms. Kriti Soni

and Ms. Aishwarya Subramani,

Advocates.

versus

### GUJARAT GAS LIMITED & ANR.

..... Respondent

Through: Mr. Parag P. Tripathi, Sr. Advocate

with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Trushita Shrivastava and Mr. Srinivasan Ramaswamy, Advocates for

respondent No.1.

Mr. Rahul Sagar Sahay, Mr. Mohit Budhiraja, Mr. Raghav Rajmalani, Ms. Harshita Tomar and Mr. Prince Kumar Singh, Advocates for

respondent/PNGRB.

### + <u>W.P.(C)</u> 4315/2022 & CM APPL. 12908/2022, CM APPL. 12909/2022, CM APPL. 18623/2022

ANTIQUE MARBONITE PVT LTD. AND ORS. ..... Petitioner

Through: Mr. Jayant Mehta, Sr. Advocate with

Mr. Anand Raja, Ms. Nisha Bhatia and Mr. Siddharth Shekhar,

Advocates.

Mr. Saurav Aggarwal and Mr. Anshuman Chaudhary, Advocates for

Petitioner No.24.





### versus

## PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ORS. ..... Respondent

Through:

Mr. Paras Kuhad, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Tushita Srivastava, Mr. Jitin Chaturvedi and Mr. Shoaib Hussain, Advocates for Intervenor. Mr. Parag P. Tripathi, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Trushita Shrivastava Mr. Srinivasan and Advocates Ramaswamy, for respondent No.3.

Mr. Rahul Sagar Sahay, Mr. Mohit Budhiraja, Mr. Raghav Rajmalani, Ms. Harshita Tomar and Mr. Prince Kumar Singh, Advocates for respondent/PNGRB.

# + <u>LPA 211/2023 & CAV 163/2023, CM APPL. 15189/2023, CM APPL. 15190/2023, CM APPL. 15191/2023, CM APPL. 25260/2023, CM APPL. 34075/2023, CM APPL. 45161/2023</u>

EICL LIMITED ..... Appellant

Through: Mr. Jayant Mehta, Sr. Advocate with Mr. Govind Manoharan and Mr.

Anchit Singla, Advocates.

Mr. Rajshekhar Rao, Sr. Advocate with Mr. Arjun Pall and Mr. Rajarshi Roy, Advocates for applicants in C.M. No. 340751/2023.





#### versus

### AGP CITY GAS PRIVATE LIMITED & ORS.

..... Respondent

Through:

Mr. Rahul Sagar Sahay, Mr. Mohit Budhiraja, Mr. Raghav Rajmalani, Ms. Harshita Tomar and Mr. Prince Kumar Singh, Advocates for respondent/PNGRB.

Mr. N.L. Ganapath, Advocate for respondent No.5.

Mr. Ashish Dixit, Advocate for respondent No.5.

Mr. Parag P. Tripathi, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Trushita Shrivastava and Mr. Srinivasan Ramaswamy, Advocates for respondent/Gujarat Gas Ltd.

Mr. Parag P. Tripathi, Sr. Advocate with Ms. Chand Chopra, Ms. Ruchika Rao and Mr. Gautam Yadav, Advocates for respondent No.6.

Mr. Chetan Sharma, ASG, Mr. Apoorv Kurup, CGSC with Mr. Ojaswa Pathak and Mr. Akhil, Advocates for UOI.

Mr. Rajesh Kumar, SPC, UOI with Ms. Ramneet Kaur, Advocate for respondent/UOI.

Mr. Paras Kuhad, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Tushita Srivastava, Mr. Jitin Chaturvedi and Mr. Shoaib Hussain, Advocates for respondent





No. 1 & 2.

### + <u>LPA 366/2023 & CM APPL. 19697/2023, CM APPL. 19698/2023</u>

GAIL (INDIA) LIMITED

..... Appellant

Through: Mr. N.L. Ganapath, Advocate.

versus

AGP CITY GAS PRIVATE LIMITED & ORS. ..... Respondent

Through: Mr. Rahul Sagar Sahay, Mr. Mohit

Budhiraja, Mr. Raghav Rajmalani, Ms. Harshita Tomar and Mr. Prince Kumar Singh, Advocates for

respondent/PNGRB.

Mr. Parag P. Tripathi, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Trushita Shrivastava and Mr. Srinivasan Ramaswamy, Advocates for

respondent/Gujarat Gas Ltd.

Mr. Parag P. Tripathi, Sr. Advocate with Ms. Chand Chopra, Ms. Ruchika Rao and Mr. Gautam Yadav,

Advocates for respondent No.6.

Mr. Chetan Sharma, ASG, Mr. Apoorv Kurup, CGSC with Mr. Ojaswa Pathak and Mr. Akhil,

Advocates for UOI.

**CORAM:** 

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

> ORDER 01.09.2023

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The matters are required to be heard at length. Therefore, the matters





shall not be treated as part heard.

List before the Roster Bench on 15.09.2023.

Interim orders, if any, to continue.

SATISH CHANDRA SHARMA, CJ

SUBRAMONIUM PRASAD, J

SEPTEMBER 1, 2023 *VR*